

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

109. I.A. 647/2022 I.A. 3947/2023 I.A.  
2922/2023 I.A. 2260/2024 in  
C.P.(IB)-2714(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.06.2024**

NAME OF THE PARTIES: Dipco Pvt Ltd  
VS  
Ariisto Developers Pvt Ltd.

**Appearance:**

**For Applicant:** Adv. Yashesh Kamdar a/w Adv. Ujwala Deshmukh  
i/by Pradhan and Rao are present through VC

**For Applicant in IA 647/2022:** Adv. Nadeem a/w Adv. Siddharth i/b  
Pan India Legal Services LLP

**For Respondent No 1 in IA 2260/2024:** Adv. Viraj Parekh a/w Akash  
Agarwal i/b AMR Law

**For Respondent in IA 3947/2023:** Adv. Viraj Parekh

**For Respondent in IA 647/2022:** Adv. Aman Marwah i/b IndusLaw  
is present through VC

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**IA 647/2022**

Learned counsel for the applicant submits that pleadings are complete. List  
this matter for final hearing on **05.08.2024**.

**IA 3947/2023 & IA 2260/2024**

With difficulty, we could only hear that IA 2260/2024 has been filed for amendment in IA 3947/2023. Due to technical glitch we are unable to hear the learned counsel for the parties. List this matter on **09.08.2024**.

**IA 2922/2023** – List this matter on **09.08.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
//MANISH TIWARI//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)